

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**O R D E R NO. 38**

Dated Imphal, the 12<sup>th</sup> October, 2018

No. HCM/C-54/2013-RC (J)/22376  
October, 2016, Hon'ble the Chief Justice has been pleased to constitute the committees of the High Court of Manipur as follows:

In supersession of earlier order No. 25 dated 27<sup>th</sup> October, 2016, Hon'ble the Chief Justice has been pleased to constitute the committees of the High Court of Manipur as follows:

Sl. No.	Name of the Committee	Names of the Hon'ble Judges/Members	Secretary
1.	Administrative Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
2.	Buildings and Infrastructure Committee for High Court and all the District Courts (including Family Courts etc.)	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
3.	Committee for granting Selection Grade/Super time Scale to the District & Sessions Judges and also for granting ACP to the Judicial Officers	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
4.	Library Committee for the High Court and for all the District Courts including Family Courts etc.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir	Librarian-cum-Research Officer(LRO)
5.	Public Interest Litigation Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Judl.)
6.	Committee for expunction of adverse remarks from ACRs of Officers and Staff of the High Court of Manipur	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
7.	Committee for implementation of Finance Commission's recommendations & Centrally sponsored schemes.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
8.	Vigilance and Disciplinary Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Vig.)
9.	Litigation Committee (to deal with the matters relating to litigation by or against the High Court, in the cases where Judgments pronounced against the Administrative decision of the High Court	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
10.	Arrear Committee for monitoring the disposal of cases in Subordinate Courts and High Court	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Judl.)
11.	Judicial Reforms Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
12.	Financial Affairs & Budget Committee	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
13.	Judicial Education and Training	Hon'ble Mr. Justice Lanusungkum Jamir	Registrar (Judl.)

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14.	Rule Committee under Section 123 of the CPC	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh 3. District & Sessions Judge, Imphal West 4. R.K. Nokulsana, Sr. Advocate 5. L. Shyamkishore, Sr. Advocate	Registrar General
	Rule Committee for other Rules	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	
15.	Juvenile Justice Committee	Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Judl.)
	Committee to Regulate and Monitor the Progress of the Trial Under POSCO Act.		
16.	Recruitment and Departmental Promotion Committee of High Court	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
17.	Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
18.	Committee for Centralised Recruitment for Officers & Staff of Subordinate Judiciary	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Judl.)
19.	Legal Aid and Advice Committee	Hon'ble Mr. Justice Lanusungkum Jamir	Jt. Registrar (Judl.)
20.	Committee for consideration of Shetty Commission's recommendation on Revision of Pay Scales etc. Of the Subordinate Courts	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
21.	Committee to consider representation submitted by the Judicial Officers under the jurisdiction of High Court of Manipur for expunction of adverse remarks in their ACRs & other grievances	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Vigilance)
22.	Protocol Committee and Committee for supervising Guest House matters	Hon'ble Mr. Justice Lanusungkum Jamir	Registrar (Admn.)
23.	Committee for Security Arrangement for High Court and Subordinate Courts	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Assistant Registrar(III)
24.	Mediation Monitoring Committee, High Court of Manipur	1. Hon'ble Mr. Justice Kh. Nobin Singh 2. Member Secretary, MASLSA	Jt. Registrar (Judl.)
25.	Committee to examine the continued utility of Staff and Officers	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar General
26.	Annual Report Committee(For monitoring preparation of Annual Report	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Judl.)
27.	Committee to look after affair of Law Research Institute	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Deputy Registrar (Judl.)
28.	Family Court Committee	1. Hon'ble Mr. Justice Lanusungkum Jamir (Chairman) 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Judl.)
29.	Committee to Monitor the Trial of Cases under PCPNDT Act	1. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Judl.)

30.	Special Committee (regarding preparation of uniform model hierarchy as regards ACRs of Officers & Staff	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Vigilance)
31.	Information and Communication Technology	Hon'ble Mr. Justice Kh. Nobin Singh	Deputy Registrar (Judl.)
32.	Staff Welfare	Hon'ble Mr. Justice Kh. Nobin Singh	Registrar (Admn.)
33.	Committee for Complaints against Sexual Harassment for the High Court	1. Hon'ble Mr. Justice Kh. Nobin Singh 2. Mrs. H. Anita, LRO	Registrar (Judl.)

NB. :

1. In case of urgency, orders may be obtained from senior most Hon'ble member of the Committee subject to concurrence of other Hon'ble members.
2. In cases of urgency and having regard to the importance of the issue involved the meeting of the Committee may be held with the Chief Justice, if so approved by the Chief Justice.
3. In case of urgency and having regard to the importance of the issue involved, the matter may be directly put up before the Chief Justice, if so approved by the Chief Justice.

By Order,

(A. GUNESHWAR SHARMA)  
REGISTRAR GENERAL

Endt. No. HCM/C-54/2013-RC(J)/22377-98

Dated 12<sup>th</sup> October, 2018

Copy to :

1. All the District & Sessions Judge, Manipur.
2. The Registrar (Judl.), High Court of Manipur.
3. The Judge Special Court (ND & PS)/ ND&PS (FTC), Manipur.
4. All the Judges, Family Court, Manipur.
5. The Presiding Officer (MACT/Revenue Tribunal), Manipur.
6. The Registrar (Vigilance/Admn.), High Court of Manipur.
7. The Member Secretary, MASLSA, High Court of Manipur Complex.
8. The Joint Director, Manipur Judicial Academy.
9. The Jt. Registrar (Judl./CPC/Admn. PM&P), High Court of Manipur.
10. Shri R.K. Nokulsana Singh, Sr. Advocate.
11. Shri L. Shyamkishore Singh, Sr. Advocate.
12. The Deputy Registrar (Judl. /ACs&P/Admn.), High Court of Manipur.
13. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
14. The Assistant Registrar – I/II/III, High Court of Manipur.
15. The Librarian-cum-Research Officer, High Court of Manipur.
16. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir.
17. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
18. The System Analyst, High Court of Manipur.  
- He is directed to upload the Order in the official website.
19. The Computer Programmer, High Court of Manipur.
20. All the Supdt. /Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur.
21. All The Court Managers/System Officer, High Court of Manipur.
22. The Notice Board/Order Book.

A. Guneshwar Sharma

REGISTRAR GENERAL  
HIGH COURT OF MANIPUR